

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow

No. 141 /Admin. (Services)/2018

Dated: Allahabad: March 14, 2018

Subject: Regarding Induction Training Programme for Additional District Judges (HJS, Direct Recruits) scheduled from 20.03.2018 to 19.06.2018.

Sir,

With reference to your letter no. letter no. JTRI/IT-2/18-460 dated 05.03.2018 and No. JTRI/IT-2/18-479(i) dated 09.03.2018 on the above subject, I am directed to inform you that the Court has been pleased to approve the schedule as proposed:

**3 Months Induction Training for Addl. District Judges
(HJS, Direct Recruits)**

Phase-I	Institutional Training at JTRI	20.03.2018 to 19.04.2018
Phase-II	Field Training in 6 District Courts i.e. Agra, Allahabad, Faizabad, Meerut, Ghaziabad and Lucknow	20.04.2018 to 19.05.2018
Phase-III	Institutional Training at JTRI	20.05.2018 to 19.06.2018

The Court has also been pleased to nominate the Additional District Judges (HJS, Direct Recruits) as mentioned at list 'A' for Induction Training **scheduled from 20.03.2018 to 19.06.2018** at Institute of Judicial Training & Research, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encl. As above.

Sd/-

Joint Registrar (Judicial) (Services)

No. 141 (i)/Admin. (Services)/2018 dated: March 14, 2018

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Auraiya, Azamgarh, Bahraich, Balrampur, Banda, Basti, Deoria, Etah, Etawah, Farrukhabad, Fatehpur, Ghazipur, Hardoi, Kasganj, Lucknow, Mainpuri, Mathura, Mau, Pilibhit, Sant Kabir Nagar, Siddhartha Nagar and Sonbhadra with request to inform the officers concerned accordingly and direct them to report at JTRI, U.P, Lucknow latest by evening of 19th March, 2018 positively. The nominated officers may also be informed that the Inaugural Session of the training programme would start at 09:00 hours. sharp on 20th March, 2018 preceded by registration and other formalities from 08:00 hours.
3. The District & Sessions Judge, Agra, Allahabad, Faizabad, Ghaziabad, Lucknow and Meerut.
4. All the District & Sessions Judges with the request to provide field practical training of 10 days to the officers who have become officers of Higher Judicial Service through Limited Competitive examination or have been promoted in due course, on various aspects of the judicial and administrative proceedings which are expected to deal with.
5. The Private Secretary to Hon'ble Mr. Justice Dilip Gupta with the request to kindly place the aforesaid information before His Lordship.
6. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

Encl. As above.

Sd/-

Assistant Registrar (Services)

List of Additional District & Sessions Judges (HJS- Direct Recruits) of 2017

Sl. No.	Name Of Officers Sri/ Sushri/Smt.	Place of Posting
1.	Jay Prakash	Ghazipur
2.	Manmeet Singh Suri	Basti
3.	Pratham Kant	Auraiya
4.	Parul Jain	Etah
5.	Ashok Kumar	Mainpuri
6.	Vikas Goswami	Kasganj
7.	Satyendra Nath Tripathi	Deoria
8.	Rohit Raghuvanshi	Siddharth Nagar
9.	Santosh Kumar Gautam	Sonbhadra
10.	Rakesh Pandey	Sant Kabir Nagar
11.	Jainendra Kumar Pandey	Bahraich
12.	Pratiksha Nagar	Lucknow
13.	Ravi Karan Singh	Fatehpur
14.	Surender Kumar	Mathura
15.	Dhruva Rai	Azamgarh
16.	Ajay Srivastava	Ghazipur
17.	Pawan Kumar Sharma	Banda
18.	Shailendra Sachan	Bahraich
19.	Man Mohan Singh	Mainpuri
20.	Honey Goel	Hardoi
21.	Rekha Sharma	Farrukhabad
22.	Jeetendra Kumar Dwivedi	Bahraich
23.	Anchal Lavania	Mathura
24.	Amit Verma	Balrampur
25.	Vijay Kumar	Etawah
26.	Suresh Kumar Gupta	Mau
27.	Vivek Kumar	Pilibhit
28.	Shakir Hasan	Farrukhabad